

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1898  
ANSWERED ON:22.11.2010  
VAJPAYEE COMMITTEE  
Ahir Shri Hansraj Gangaram

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Interim Pension Regulator has constituted a Committee under the Chairmanship of Shri Vajpayee to reform the structure of Civil Pension Scheme;
- (b) if so, whether the Committee has submitted its report to the Government;
- (c) if so, the main features of the recommendations made in this regard;
- (d) whether the Government has formulated any work plan to reform the pension scheme as per the recommendations of Vajpayee Committee; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a) to (e); The information is being collected and will be laid on the Table of the House.